

**Appellate Tribunal for Electricity  
New Delhi**

Dated: 1<sup>st</sup> July, 2021

**NOTIFICATION**

In partial modification of notification dt 30.06.2021 it is notified that all regular matters (listed in VC or otherwise) and part heard matters (other than those already listed in VC) listed before the Hon'ble Benches of the Tribunal shall be adjourned till 30<sup>th</sup> July, 2021 by the court masters in the following manner.

**Regular Matters:**

| <b>S.No.</b> | <b>Date already fixed</b> | <b>DAY</b> | <b>Next date of hearing</b> | <b>DAY</b> |
|--------------|---------------------------|------------|-----------------------------|------------|
| 1.           | 01.07.2021                | Thursday   | 13.01.2022                  | Thursday   |
| 2.           | 02.07.2021                | Friday     | 21.01.2022                  | Friday     |
| 3.           | 05.07.2021                | Monday     | 24.01.2022                  | Monday     |
| 4.           | 06.07.2021                | Tuesday    | 25.01.2022                  | Tuesday    |
| 5.           | 07.07.2021                | Wednesday  | 02.02.2022                  | Wednesday  |
| 6.           | 08.07.2021                | Thursday   | 03.02.2022                  | Thursday   |
| 7.           | 09.07.2021                | Friday     | 04.02.2022                  | Friday     |
| 8.           | 12.07.2021                | Monday     | 07.02.2022                  | Monday     |
| 9.           | 13.07.2021                | Tuesday    | 08.02.2022                  | Tuesday    |
| 10.          | 14.07.2021                | Wednesday  | 09.02.2022                  | Wednesday  |
| 11.          | 15.07.2021                | Thursday   | 10.02.2022                  | Thursday   |
| 12.          | 16.07.2021                | Friday     | 11.02.2022                  | Friday     |
| 13           | 19.07.2021                | Monday     | 14.02.2022                  | Monday     |
| 14           | 20.07.2021                | Tuesday    | 15.02.2022                  | Tuesday    |
| 15           | 26.07.2021                | Monday     | 21.02.2022                  | Monday     |
| 16           | 27.07.2021                | Tuesday    | 22.02.2022                  | Tuesday    |
| 17           | 28.07.2021                | Wednesday  | 23.02.2022                  | Wednesday  |
| 18           | 29.07.2021                | Thursday   | 24.02.2022                  | Thursday   |
| 19           | 30.07.2021                | Friday     | 25.02.2022                  | Friday     |

**Part-heard Matters:**

| <b>S.No.</b> | <b>Date already fixed</b> | <b>DAY</b> | <b>Next date of hearing</b> | <b>DAY</b> |
|--------------|---------------------------|------------|-----------------------------|------------|
| 1.           | 01.07.2021                | Thursday   | 06.01.2022                  | Thursday   |
| 2.           | 02.07.2021                | Friday     | 07.01.2022                  | Friday     |
| 3.           | 05.07.2021                | Monday     | 10.01.2022                  | Monday     |
| 4.           | 06.07.2021                | Tuesday    | 11.01.2022                  | Tuesday    |
| 5.           | 07.07.2021                | Wednesday  | 12.01.2022                  | Wednesday  |
| 6.           | 08.07.2021                | Thursday   | 13.01.2022                  | Thursday   |
| 7.           | 09.07.2021                | Friday     | 21.01.2022                  | Friday     |
| 8.           | 12.07.2021                | Monday     | 24.01.2022                  | Monday     |
| 9.           | 13.07.2021                | Tuesday    | 25.01.2022                  | Tuesday    |
| 10.          | 14.07.2021                | Wednesday  | 02.02.2022                  | Wednesday  |
| 11.          | 15.07.2021                | Thursday   | 03.02.2022                  | Thursday   |
| 12.          | 16.07.2021                | Friday     | 04.02.2022                  | Friday     |
| 13.          | 19.07.2021                | Monday     | 07.02.2022                  | Monday     |
| 14.          | 20.07.2021                | Tuesday    | 08.02.2022                  | Tuesday    |
| 15.          | 26.07.2021                | Monday     | 14.02.2022                  | Monday     |
| 16.          | 27.07.2021                | Tuesday    | 15.02.2022                  | Tuesday    |
| 17.          | 28.07.2021                | Wednesday  | 16.02.2022                  | Wednesday  |
| 18.          | 29.07.2021                | Thursday   | 17.02.2022                  | Thursday   |
| 19.          | 30.07.2021                | Friday     | 18.02.2022                  | Friday     |

Till 30.07.2021 Hon'ble benches of APTEL shall hear only fresh urgent listing matters, part heard matters (already listed in VC) and matters listed in VC through urgent listing since notification dt 19.04.2021.

It is further notified that Registrar Court will be functional since 1<sup>st</sup> July, 2021 as per earlier arrangement (video conferencing).

This notification issues with the approval of the competent authority of APTEL.

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website

Registrar